

DIVISION BENCH

ITEM NO. 122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 27/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th September,
2022, 2:30 pm**

NAME OF THE COMPANY	VIVEK KUMAR BAJPAI V/S G-TRANS LOGISTICS (INDIA) PVT. LTD.
UNDER SECTION	241 (1) OF COMPANIES ACT

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Abhishek Anand alongwith Ms. Radhika Kumari Rai, Advs. :*For the petitioner*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 5th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

26th September, 2022

*Bipul Kumar Tiwari
(Stenographer)*